

THE DEPUTY CHAIRMAN: You cannot go into every detail of the University in the Question hour; it is not possible.

SHRI N. SRI RAMA REDDY: Broadly let him give.

SHRI M. P. BHARGAVA: It is given in the Act itself.

THE DEPUTY CHAIRMAN: As Mr. Bhargava reminds, a Bill was passed here and everything is contained therein.

SHRI B. K. P. SINHA: I will make it general. May I know, Madam, if this University shall be merely an affiliating University or a teaching University also, may I know whether they will start functioning after the constitution of the Committee contemplated or will they start functioning only after the whole campus or a part of the campus is constructed?

PROF. V. K. R. V. RAO: Madam, it will not be just an affiliating University; it will also have its own specialised schools in various subjects and it will also make special efforts to promote inter-disciplinary teaching and research both in the social sciences and in the natural sciences.

Regarding the second point as to when it will start functioning—I am speaking subject to what the Vice-Chancellor has to say—as far as my own mind is concerned, there is no question of waiting till the whole campus or all the buildings are erected. I think the University will start its activities—it can start them in various ways. But it is for the Vice-Chancellor to make suggestions.

*189. [*The questioner (Shri S. K. Vaishampayan) was absent. For answer, vide cols. 1349—1350 infra.*]

REACTION TO MAOIST PUBLICATIONS IN KERALA

*190. **SARDAR D. K. JADHAV:**

SHRI K. CHANDRASEKHARAN:†

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a newspaper report that appeared in 'The Statesman' of 31st March, 1969 to the effect that the Chinese Embassy in New Delhi had written to a Pro-Peking publishing house in Calicut seeking the reaction of readers in Kerala to certain Maoist publications; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) Yes, Madam.

(b) According to information received from the State Government, among the papers seized by the police during the course of investigations relating to the attacks of Pulpally outpost and Tellichery police station was a letter dated May 19, 1967 from the Embassy of the Peoples Republic of China in India addressed to the Marxist Publications, Calicut, in which the reaction, if any, among the readers in Kerala to certain articles had been sought.

The case is pending trial before the court of law. The Chinese Embassy in New Delhi has been firmly cautioned to warn all its members to refrain from interfering in India's internal affairs.

SHRI K. CHANDRASEKHARAN: May I know, Madam, from the hon. Minister whether money orders are being sent from the Chinese Diplomatic Headquarters at New Delhi to this Publishing House and the sponsors of this Publishing House at Calicut, and may I also know what are the Mao's publications involved, whether they have been banned, and what exactly is the Central's Government's assessment regarding the reaction of readers in Kerala to these Maoist publications?

SHRI Y. B. CHAVAN : Madam, we have information that some money orders were sent for some translation works done by a Publishing House or some such organisations there.

†The question was actually asked on the floor of the House by Shri K. Chandrasekharan.

As far as the publication of the literature is concerned, that aspect naturally will be dealt with according to the present law. My own feeling is that whatever has been published no legal action can be taken against anybody.

SHRI B. K. P. SINHA: May I know, Madam, what is the dividing line in the opinion of the Government between the teachings of Marx and Lenin and the teachings of Mao because the whole question depends on that? If the teachings of Mao are a development or extension or projection of communism in the particular context of China and the new world, I do not see how it can be banned or prohibited from circulation or frowned upon.

SHRI Y. B. CHAVAN: The hon'ble Member is very right. In the matter of theoretical proposition it is very difficult to draw a sharp line but there is a sharp line between the theory and the practice.

श्री निरंजन वर्मा: क्या मंत्री जी हय बताएंगे कि माओ के विचार-प्रवाह को भारतवर्ष में जारी रखने के लिए जो संस्थाएं काम करती हैं या उनके विचार का प्रसारण करती हैं क्या कानूनी दृष्टि से उन पर किसी तरह की रोक है या उनके विचारों को लेकर जो क्रांति करने की योजना बनाते हैं उनके लिए किसी प्रकार की रोक है?

SHRI Y. B. CHAVAN: I think I am answering some Calling Attention on this later. I would request the hon'ble Member to reserve his question for that occasion.

†SCIENTIFIC ATTACHES IN DIPLOMATIC MISSIONS ABROAD

*104. **SHRI RIZAQ RAM:**

SHRI KRISHAN KANT: ‡

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government have taken a decision on the report of the Subcommittee of the Committee on Science and Technology on scientific attaches in our diplomatic missions abroad; and

(b) if so, what are the details in this regard?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) The report is under consideration.

SHRI KRISHAN KANT: May I know, Madam, by what time the Government will be able to come to a conclusion and can the Minister even now let us know what are some of the main features of this report?

PROF V. K. R. V. RAO: Madam, this question, as you know, has been under consideration for some time and a recommendation had been made that scientific advisers should be appointed in some of our Embassies. This proposal was made and not found acceptable on financial grounds. Later on the matter was taken up before the Committee on Science and Technology to which reference has been made. That Committee has made a report and if the hon'ble Member would like to know, Madam, I can give him a brief idea of the points which have emerged.

THE DEPUTY CHAIRMAN: They must be very brief. It is question hour.

PROF. V. K. R. V. RAO: As a result of the discussions on the Report a special meeting was held in the room of the Member, Education, Planning Commission. They have suggested that there should be Scientific Advisers in the Indian Embassy in the U.S.A., the U.S.S.R. and Japan. That is the recommendation which has been made. They have also said that the Education Ministry should find out whether these new posts could merge with any of the existing posts in the Embassies or whether these new posts, if they are

†Transferred from the 1st May, 1969.

‡The question was actually asked on the floor of the House by Shri Krishan Kant.